

QA-11023/9/2022-RARD-FSSAI (C No.-4935)  
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण  
Food Safety and Standards Authority of India  
(खाद्य सुरक्षा और मानक अधिनियम २००६ के तहत स्थापित वैधानिक प्राधिकरण)  
(A Statutory Authority established under Food Safety & Standards Act, 2006)  
(गुणवत्ता आश्वासन प्रभाग)  
(Quality Assurance Division)  
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली- ११०००२  
FDA Bhawan, Kotla Road, New Delhi-110002

**Dated:16th November,2023**

**ORDER**

**Subject: Mandatory uploading of the test reports with source of iron in Fortified rice (FR), Fortified Rice kernel (FRK) & Vitamin Premix for FRK samples on the InFoLNet portal by FSSAI approved laboratories-reg.**

1. In continuation to the order bearing file no. QA-11023/9/2022-RARD-FSSAI-Part (1) (E-8226) dated 31st October 2023, as per Regulation 9 (h) of the Food Safety and Standards (Recognition and Notification of the laboratories) Regulations 2018, it is mandatory for all the FSSAI notified laboratories to upload the test reports on the online platform (InfoLnet) of food authority.
2. In this regard, all the FSSAI notified laboratories approved by FSSAI for testing of Fortified rice (FR), Fortified Rice kernel (FRK) & Vitamin Premix for FRK shall clearly mention the source of iron in test reports and shall upload these test reports on the InfoLNet portal immediately after completion of analysis on real time basis.
3. The test report will be considered invalid, if the source of iron is not mentioned therein.
4. Further, it is directed that all Governmental food control authorities, or professionals themselves (self-inspection performed by producers and/or traders), officials from Department of Food and Public Distribution (DFPD), Food Corporation of India (FCI) shall mention the source of iron in the forwarding letter/ sample request form.
5. This issues with the approval of Competent Authority.

स्वीटीबेहेरा  
Sweety Behera  
निदेशक/Director  
(गुणवत्ताआश्वासन)  
(Quality Assurance)

**To (Through email):**

1. The Secretary, Department of Food & PD, Ministry of Consumer Affairs, Food and Public Distribution, Krishi Bhawan, New Delhi - 110001.
2. The Chairman & Managing Director, Food Corporation of India, Headquarters,

New Delhi - 110001

3. All Food Safety Commissioners
4. Regional Directors, FSSAI
5. All FSSAI notified laboratories

Copy for information to (Through email):

1. PS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. ED (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi
5. CITO FSSAI, New Delhi-for upload on the FSSAI website